

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

**CP (IB) No. 99/7/HDB/2022
AND
IA(IBC) 775, 781, 718, 719 & 895/2024 in CP (IB) No. 99/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd.

...Financial Creditor

AND

M/s. Nadhi Bio Products Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 775/2024

Learned Senior Counsel Mr Krishna Grandi, (through Video Conference) for the counsel on record Ms Devangi, for applicant present physically.

Learned Senior Counsel Mr Vivek Reddy, (through Video Conference) along with the counsel on record Mr Shabeer Ahmed, for the respondent present physically.

Heard both sides. Oral submissions completed. **For orders on 07.05.2024.**

Let the voting lines be kept open till pronouncement of the orders in this application.

IA(IBC) 781/2024

Learned Counsel Mr Ravichandar Mohan K, for applicant present through Video Conference.

Learned PCS Mr Shaik Gouse, on behalf of the Resolution Professional present through Video Conference.

Learned counsel for the applicant reports ready. Since the earlier Resolution Professional has been replaced and new Resolution Professional is yet to be given records of to the counsel for the newly appointed Resolution Professional. Matter adjourned to 07.05.2024.

IA(IBC) 718/2024

Learned Counsel Ms Rishika, for erstwhile Resolution Professional present physically.

Matter adjourned to 07.05.2024.

IA(IBC) 719 /2024

Learned Counsel Ms Rishika, for erstwhile Resolution Professional present physically.

Matter adjourned to 07.05.2024.

IA(IBC) 895/2024

Learned Senior Counsel Mr Krishna Grandi, (through Video Conference) for the counsel on record Ms Devangi, for applicant present physically.

Learned Senior Counsel Mr Vivek Reddy, (through Video Conference) along with the counsel on record Mr Shabeer Ahmed, for the respondent present physically.

Heard both sides. Oral submissions completed. **For orders on 07.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)